

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No.25

CP No. 70/Chd/Pb/2022

IN THE MATTER OF:

Sh. Rajesh Kumar Soni

...Petitioner

Vs.

M/s Mahajan Steels and Wires Pvt. Ltd.
(formally known as Mahajan engineering
Works Pvt. Ltd.) and others

...Respondents

Under Section: 59 IBC, 2016

Since the Hon'ble Members(Technical) is on leave today, hence
the matter is adjourned to 05.07.2024.

Sd/-
Court Officer

Preeti
26.04.2024